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CPensfooary add lesve encashment cases of retired railway employees of Northern ' \n i'v, 9fi-' RailwajFriTiWerb not v

*213. SHRI F. M. KHAN: Will the Minister of TRANSPORT be pleased tostate:

(a) what is the number and the details of pensionary and leave encashment cases of retired railway employees pending settlement for the last three yearj in the Chief Personnel Officer's Office Northern Railway, Baroda House, New 'Delhi;

(b) what are the reasons for delay in the settlement of such cases;

(c) whether Government have also re ceived any representations in this regard; if so, what are the details thereof and what action has been taken thereon; and

(d) if no action has been taken so far, what are the reasons therefor and by when these cases are likely to be settled so as to provide redressal to affected employees?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Seven employees whose settlement is arranged by Chief Personnel Officer, Northern Railway and who retired before 1-4-83 are awaiting completion of settlement payments. In all these cases, only Gratuity is held up.

(b) The cases are pending for vigilance clearance and five are pending due to non-vacation of Railway accommodation.

(c) No, Sir.

(d) Dos not aiise.

EstabttshmeiK of Railway Divlsioii ait Sambalpnr

*214. SHRI GANESHWAR KUSUM: Will the Minister of TRANSPORT be pleased to state:

(a) when was the foundation laid for the establishment of a railway division at Samabalpur in Orissa; and

(b) what follow up action has been taken in this regard?

to Questions

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The foundation for the establishment of Sam-balpur R.ailway Division in Orissa was laid on 14-9-1984.

(b) Tne work of setting up of the Divisional O01ce at Sambalpur has been sanctioned. Preparation of detailed plans and estimate are in progress.-

CoBpeDpation paid to the crew of *the M.* V. Nitya Nanak and M. V. Nitya Ram

*215 SHRI KAILASH PATI MISHRA; SHRI LAL K. ADVANI:

Will the Minister of TRANSPORT be pleased *to* state:

(a) when did the two pargo ships MV Nitya Nanak and MV Nitya Ram disappear in the Bay of Bengal and the number of crew On each, of them at the time of their disappearance;

(b) what are the finding of the invesigations made in this regard;

(c) whether Government's attention has been drawn to the Lloyds List (London dated the 31st July, 1985) revealing details thereof; and \uparrow .

(d) whether all the dependents of the crew have been paid compensation and insurance claims; if so, what are the details *tileTe*

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) M. V. Nitya Nanak and M. V. Nitya Ram disappeared in the Bay of Bengal on 21-6-1985. The crew on board were as follows:—

(b) -The findings of the Court of formal investigation are not yet available. The Central Bureau of Investigation are con tinuing the investigations.

(c) Yes, Sir. Investigations have not produced any evidence to indicate that the vessels had been seized by Tamil Separatists of Sri Lanka.